

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 109 OF 2017**

**Dated: 31<sup>st</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

|   |                         |
|---|-------------------------|
| <b>M/s Harison Hydel Construction Co. (P) Ltd.</b>    | <b>...Appellant(s)</b>  |
| <b>Vs.</b>  |                         |
| <b>The HP State Electricity Board Ltd. &amp; Anr.</b> | <b>...Respondent(s)</b> |

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan  
Mr. Utkarsh Singh for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

In spite of time being granted as final chance, Respondent has not filed objections. Therefore, we presume that pleadings are complete.

List the matter for hearing on **09.09.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**